

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4281

ANSWERED ON:20.02.2014

SCHEMES UNDER CAPART

Yadav Shri M. Anjan Kumar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) the names of schemes approved by Council for Advancement of People's Action and Rural Technology (CAPART) for various States including Andhra Pradesh during the last three years and the current year, State/year-wise;

(b) the work and fields to which these schemes are related;

(c) whether the said schemes have been made operational and if not, the reasons therefor;

(d) whether the Government is monitoring the work of various Non- Governmental organisations through which said schemes are being undertaken; and

(e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b) Details of schemes (projects) approved by Council for Advancement of People's Action and Rural Technology (CAPART) for various States including Andhra Pradesh during the last three years and the current year, State/year-wise are enclosed at Annexure.

(c) Most of the schemes (projects) could not be made operational as the funds were not released, due to decision regarding stoppage of funding, in view of the proposed restructuring process of CAPART.

(d) Schemes (Projects) which had been made operational were monitored by CAPART as per laid down procedures.

(e) Does not arise in view of (d) above.